



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

DBOD .Dir.(Exp).BC.No.116/04.02.01/2008-09

March 25, 2009

Interest Rates on Advances

In exercise of the powers conferred by Sections 21 and 35 A of the Banking Regulation Act, 1949, the Reserve Bank of India, being satisfied that it is necessary and expedient in the public interest so to do, in continuation of directive [DBOD.Dir.\(Exp\).BC.No.100/04.02.01/2008-09](#) dated December 16, 2008, hereby directs that interest subvention on export credit may be continued for a further period of six months i.e. from April 1, 2009 till September 30, 2009 to the same sectors and on the same terms and conditions.

(Anand Sinha)
Executive Director

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